

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/173/2016
PETITION NUMBER : CP/3/2016
NAME OF THE PETITIONER(S) : ARAVIND NADATHUR
NAME OF THE RESPONDENT(S) : M/S ikonzer Solutions Private Limited & 7 others
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	G. Sivashankaran & G. Akila.	Counsel to Petitioner	C.S.
2.	S.V. RAMAKRISHNA G. V. MOHAN KUMAR	Counsel for R ₂	ambly

ORDER

Counsels for both the parties are present and prayed for time to submit report of the Advocate Commissioner. At request, time is enlarged. Put up on 11.01.2018 at 10.30 A.M.

rsd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk